

pliers of major equipment, delays in respect of which have contributed to the delay in the completion of the second unit of Rajasthan Atomic Power Project (RAPP—II), are given below:—

Name of firm	Item of equipment
1. M/s. Larson & Toubro	Calandria
2. M/s. Bharat Heavy Electricals	End-shield
3. M/s. Associated Cement Com.	Shield/tank
4. M/s. Jyoti Limited	Circulating and Process water Pumps.

The revised cost-estimate of RAPP-II is at present being worked out and is expected to be finalised shortly. This unit is expected to attain criticality in 1976, subject to availability of heavy water. Full commissioning can be expected some months thereafter.

Appointment of Retired Persons in Hindustan Paper Corporation

3955. SHRI MUKHTIAR SINGH MALIK:

SHRI M. V. KRISHNAPPA:

SHRI S. N. MISHRA:

Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have received complaints about the appointment of some non-technical personnel and person without scientific qualifications in the Hindustan Paper Corporation after their retirement at the age of 58 years from other departments;

(b) if so, the number and names of such persons appointed since the Corporation was established;

(c) whether such retired persons have also been getting undue extensions even at the age of 61 years; and

(d) whether Government have taken any action in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) Yes, Sir.

(b) A Statement is attached.

(c) No person aged more than 60 years is at present in the Employment of the Hindustan Paper Corporation.

(d) It is proposed to review shortly the principles and policies governing the recruitment of non-technical staff to the Corporation.

List of persons appointed in the Hindustan Paper Corporation after retirement from Government Departments since the inception of the Corporation.

1. Shri K.P. Viswanathan Nai	} Non in the Employment of the Hindustan Paper Corporation at present
2. Shri B.P. Balwan	
3. Shri S.S. Sharma	
4. Shri R. N. Pathak.	
5. Shri M. C. Chatterjee	
6. Shri V. M. Sub.	
7. Shri B.B. Das.	
8. Shri S.K. Mitra	
9. Shri S.K. Roychoudhary.	

Development of Attappadi and Wynad of Kerala

3956 SHRI C. H. MOHAMED KOYA: Will the Minister of PLANNING be pleased to state:

(a) whether Government of Kerala have submitted a Scheme for the development of Attappadi and Wynad under the accelerated development Schemes of Western Ghat;

(b) if so, the main features thereof; and

(c) the decision taken on the scheme submitted by the Government of Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA):

(a) Yes, Sir.

(b) and (c). Two schemes namely, "Establishment of Dairy Farming" and "Organisation of a Co-operative Farm" had been proposed by the state Government for the development of Attapadi. The scheme of "Establishment of Dairy Farming" has been approved. The scheme of "Organisation of a Co-operative Farm" at Attapadi has been provisionally accepted subject to its final approval by the Highlevel Committee.

The State Government have proposed a Scheme for the Organisation of a Cooperative Farm in Wynad. This is under consideration.

Data on Language in 1971 Census

3957. SHRI R. P. DAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to a news-item of the 'Statesman' of 20th February, 1975 regarding the non-publication of data on language collected in the 1971 census that showed a fall in the number of people who had Hindi as their mother-tongue;

(b) whether the number has fallen to about 28 per cent by now; and

(c) if not, what is the exact figure?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) and (c). According to the provisional figures of the 1971 Census published in Census Centenary monograph no. 10, the percentage of speakers of Hindi as their mother tongue to total population is 28.06 as against 28.02 in 1961.

Employees of Delhi Telephone District

3958. SHRI C. JANARDHANAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether six advance increments are allowed to Engineering Graduates appointed for posts to which minimum qualification prescribed is Diploma in Engineering who are appointed before 1st December, 1973;

(b) whether the persons coming under the Delhi Telephone District were not given this benefit so far; and

(c) if so, the reasons thereof?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA). (a) The revised pay scales effective from 1-1-73 do not envisage grant of any advance increments in such cases.

(b) and (c).. Do not arise.

Integrated working of Power Systems of Assam and Meghalaya

3959. SHRI M. RAM GOPAL REDDY: Will the Minister of ENERGY be pleased to state:

(a) whether Governments of Assam and Meghalaya have decided for integrated working of the power systems of two States, and

(b) whether there are similar proposals from other States also?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) The power systems in the States of Assam and Meghalaya which were developed as a single system have been working in an integrated manner.